(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	57666611	1	57662144	80.52	0	4467	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	6069387	1	6069387	8.48	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	7884618	2	7877163	11.00	0	7455	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		4	71620616	4	71608694	100.00	0	11922		

Name of the Corporate Debtor: MAGPPIE GLOBAL HOUSEWARE PRIVATE LIMITED: Date of Commencement of CIRP: 17-06-2023; List of Creditors as on: 31-10-2024; Name of IP: Ankit Goel; Process Number: 1; Last 5 digitof registration number: 14088